

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 90 OF 2016**

**Dated : 29<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member Present .**

**In the matter of:**

**Essar Power Gujarat Ltd. ...Appellant(s)  
Vs.  
Gujarat Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Atul Shankar Mathur  
Mr. Prabal Mehrotra

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1  
Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Mr. Anurag Kaushik for R-2

**ORDER**

It is represented that pleadings are complete.

List the matter for hearing on **27.02.2017.**

**(I.J. Kapoor)  
Technical Member**  
ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**